

State Vs. Mohd. Wasim

FIR No: 46/2012

Under Section: 302/404 IPC

PS: Hauz Qazi

27.06.2020

Ld. PO is on training

Through video conferencing

Present: Sh. Alok Saxena, Ld. APP for the State.
Sh. Areeb Ahmad, Ld. Counsel for accused/applicant.

Ld. Counsel for accused/applicant is seeking interim bail on the ground that his case is covered vide minutes dated 18.05.2020 of High Powered Committee.

Reply of IO to the bail application has been received. As per same, accused has no previous involvement in any other case apart from present case.

Let report be called from concerned jail superintendent regarding the conduct of accused at jail alongwith custody warrants of the accused by next date of hearing

Put up for hearing on 30.06.2020.

ANUJ
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Date: 2020.06.27
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(Anuj Agrawal)
ASJ-03, Central District
Tis Hazari Courts, Delhi
27.06.2020

State Vs. Anil Kumar @ Sonu

FIR No: 532/14

Under Section: 302/307/201/34 IPC

PS: Subzi Mandi

27.06.2020

Through video conferencing

Present: Sh. Alok Saxena, Ld. APP for the State.
Sh. Yash Wah, Ld. Counsel for applicant/accused.

Ld. Counsel for accused has submitted that accused/applicant is seeking interim bail on the ground that his case is covered vide minutes dated 18.05.2020 of High Powered Committee.

Heard. Record perused.

Reply from IO received. As per same, accused has no previous involvement.

Let report be called from concerned jail superintendent regarding conduct of accused at jail and copy of custody warrant of accused shall be filed by next date of hearing.

Put up for hearing on 30.06.2020.

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(Anuj Agrawal)

ASJ-03, Central District

Tis Hazari Courts, Delhi

27.06.2020

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State Vs. Mohd. Israil

FIR No: 456/15

Under Section: 320/120-B/34 IPC

PS: Nabi Karim

27.06.2020

Through video conferencing

Present: Sh. Alok Saxena, Ld. APP for the State.
Sh. Kanhaiya Singhal, Ld. Counsel for applicant/accused.

Ld. Counsel for applicant/accused submits that present application may be disposed off as withdrawn as accused/applicant has since been released from jail.

At request, **present application is disposed off as withdrawn.**

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Date: 2020.06.27
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(Anuj Agrawal)
ASJ-03, Central District
Tis Hazari Courts, Delhi
27.06.2020

State Vs. Inderjeet @ Pobby

FIR No: 532/14

Under Section: 302/307/201/34 IPC

PS: Subzi Mandi

27.06.2020

File is taken up at the request of Ld. APP for the State

Through video conferencing

Present: Sh. Alok Saxena, Ld. APP for the State.
.Sh. Satish Kumar, Ld. Counsel for accused/applicant

At request of Ld. APP for the State, next date of hearing in the present case stands changed to 30.06.2020

Earlier date 29.06.2020 stands cancelled.

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Date: 2020.06.27
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(Anuj Agrawal)
ASJ-03, Central District
Tis Hazari Courts, Delhi
27.06.2020